

armed personnel by the Orissa Military Police. Vigorous investigations are also conducted by the Police in cases of train robberies to trace culprits and recover looted property.

विकलांग लोगों का उत्थान किया जाना

7231. श्री मूल चन्द डागा : क्या समाज कल्याण मंत्री यह बताने की कृपा कृपा करेंगे कि :

(क) अंतर्राष्ट्रीय विकलांग वर्ष के दौरान विकलांगों के उत्थान के लिए किए गए उपबन्धों की तुलना में वर्तमान बजट में कितनी राशि रखी गई है और इस राशि को किस प्रकार उपयोग में लाए जाने का प्रस्ताव है ; और

(ख) देश में विकलांग लोगों की सेवा में लग केन्द्र द्वारा प्रायोजित स्वैच्छिक संगठनों की संख्या तथा नाम क्या हैं और ये संगठन किन-किन स्थानों पर कार्य कर रहे हैं और क्या सरकार इन संगठनों को वित्तीय सहायता उपलब्ध कराती है और यदि हां, तो किस आधार और क्या उन्हें इस वर्ष भी वित्तीय सहायता उपलब्ध कराई जायेगी ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपमंत्री (श्री पी० के० शुंगल) : (क) विकलांग व्यक्तियों के कल्याण के लिए 1982-83 में 7344.81 लाख रुपये की बजट की व्यवस्था की गई है जबकि 1981-82 में 618.59 लाख रुपये का खर्च हुआ था। व्यवस्थाओं का धीरा अनुबन्ध-1 में दिया गया है। (ग्रन्थालय में रखा गया देखिये सं० 3872-82)

(ख) इस मंत्रालय के अधीन विकलांग व्यक्तियों के कल्याण के क्षेत्र में काम

करने वाला केन्द्र द्वारा प्रायोजित कोई भी संगठन नहीं है। फिर भी, समाज कल्याण मंत्रालय निम्नलिखित योजना के अंतर्गत स्वयंसेवी संगठनों को सहायक अनुदान देता है :—

(1) विकलांग व्यक्तियों की शिक्षा प्रशिक्षण और पुनर्वास को बढ़ावा देने के लिए सहायता।

(2) विकलांग व्यक्तियों को सहायक यन्त्र और उपकरण फिट कराने के लिए सहायता।

(3) विकलांग व्यक्तियों के पुनर्वास में अनुसंधान सहायता देने की शर्तें तथा 1981-82 के दौरान सहायता पाने वाले संगठनों के नाम अनुबंध 2 और 3 में दिये गये हैं। [ग्रन्थालय में रखा गया देखिये संख्य-3872/82] ये कार्यक्रम 1982-83 में भी जारी रहेंगे।

Chetak Express held up by students on 19-2-82.

7232. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on 19th February, 1982 16 Down Chetak Express was held up by students between Bandikui and Rajgarh;

(b) if so, reasons for holding up and detaining it for about an hour.

(c) whether it is a fact that Chetak Express is always delayed;

(d) if so, what steps are being taken by the Government in this regard;

(e) whether it is a fact that no police security is provided; and

(f) if so, what steps are being proposed for protecting persons and property of passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIARJUN): (a) On 19-2-82 16 Down Chetak Express was detained for about one hour at Rajgarh Station and not between Bandikui and Rajgarh stations.

(b) Detention was due to dispute between students and passengers.

(c) No.

(d) Does not arise.

(e) and (f). GRP staff is deputed to escort this train during night hours for protecting persons and property of passengers.

Vacant posts of India's Consular Representatives abroad

7233. SHRI N. DENNIS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the posts of consular representatives of India in foreign countries that are vacant;

(b) for how long these are vacant; and

(c) the steps taken to fill these vacancies?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) At present only one post of Consular representative, namely Consul General of India, Frankfurt is vacant.

(b) This post has been vacant since January 1981.

(c) An officer for this post is being selected and he is expected to assume charge shortly. In the meantime a Consul continues to perform the functions of the Consular representatives.

Posts of General Managers

7234. SHRI KAMAL NATH: Will the Minister of RAILWAYS be pleased to state:

(a) whether some posts of General Managers on Zonal Railways etc. have not been filled up by "approved" Officers;

(b) whether a large number of Officers of 1948 and 1949 batches of Railway Services have disqualified for such promotions by the Railway Board;

(c) whether some complaints verbal or otherwise have been received in Railways regarding manipulation of records and unwarranted entries to justify these supersessions; and

(d) what Government propose to do in such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Only three posts of General Manager on Zonal Railways etc. have not been filled by 'approved' officers.

(b) Promotions to the posts of General Manager is made from amongst the Level-I officers of various Indian Railway Services by a positive act of selection by the Appointments Committee of the Cabinet based on their performance, record of service etc. Therefore, the question of disqualification of certain officers for such promotion by the Railway Board does not arise.

(c) No.

(d) Does not arise.